

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.O.A. 1405/1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

Abdul Quddus, son of Late Sk. Murad Ali, Ex-  
Head Clerk, Medical Superintendent's Office,  
E. Rly., Asansol aged about 79 years, residing  
at Mohalla Islampur, Masterpara, Asansol-713-301  
(Burdwan).

... Applicant

-Versus-

1. Union of India, through the General Manager,  
E. Rly., 17, N.S. Road, Calcutta - 700 001.
2. The Divisional Railway Manager, E. Rly.,  
Asansol.

... Respondents

For the applicant(s) : Mr. B. Chatterjee, counsel

For the respondents : Mr. R.K. De, counsel

Heard on : 3.1.2001

Order on : 3.1.2001

O R D E R

D.Purkayastha, J.M.:-

Both sides are present. Mr. B. Chatterjee, 1d. counsel appearing on behalf of the applicant submits that the applicant Abdul Quddus has expired in the mean time and despite his repeated letters to the legal heirs of the deceased railway servant, no reply has been received by him till date. Accordingly, case is disposed of since the same has abated.

  
M.P.SINGH  
MEMBER(A)

  
D.PURKAYASTHA  
MEMBER(J)

a.m.